

**GOVERNMENT OF INDIA  
MINISTRY OF FINANCE**

DEPARTMENT OF ECONOMIC AFFAIRS

**LOK SABHA**

**STARRED QUESTION NO. \*15**

TO BE ANSWERED ON MONDAY 19<sup>th</sup> JULY, 2021  
[28 ASHADHA, 1943 (SAKA)]

**‘Inclusion Under 15<sup>th</sup> Finance Commission’**

**No. \*15. Shri V E Vaithilingam:**

Will the MINISTER OF FINANCE be pleased to state:

- (a) whether the Union Territory (UT) of Puducherry is yet to be included under the terms of reference of the 15<sup>th</sup> Finance Commission, despite repeated requests from the Government of Puducherry and if so, the details thereof ;
- (b) whether the Government of UT of Jammu and Kashmir which is also a UT with Legislature has been included under the ambit of the 15<sup>th</sup> Finance Commission and if so, the details thereof ; and
- (c) whether the Union Government will come forward to include the UT of Puducherry under the terms of reference of the 15<sup>th</sup> Finance Commission and if so, the details thereof?

**Answer**

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**FINANCE MINISTER**

**(SMT. NIRMALA SITHARAMAN)**

(a) to (c) : A Statement is placed on the Table of the House.

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**Statement referred to in reply to Lok Sabha Starred Question No. \*15 for answer on July 19, 2021 raised by Sh. V E Vaithilingam, Member of Parliament regarding “Inclusion under 15<sup>th</sup> Finance Commission”:**

(a) & (c) of the No Sir. The terms of reference of the Finance Commission are framed under Art 280 (3) Constitution. Article 280 (3) of the Constitution envisages that the Commission make recommendations on sharing of taxes, grants-in aid of revenue in respect of States. Puducherry being a Union Territory therefore does not fall under the ambit of Art 280(3). 15<sup>th</sup> Finance Commission as per its Terms of Reference has submitted its report pertaining to Financial Years 2021-22 to 2025-26 to the Hon’ble President of India on 9<sup>th</sup> November, 2020. An Explanatory Memorandum as to the Action Taken on the recommendations made by the 15<sup>th</sup> Finance Commission was laid in the Parliament on 1.2.2021.

(b) No, Sir.

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